

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 20th June, 2023

NO.HC.VII-56/2020/5563/A### In continuation of this Registry's earlier notification ***NO.HC.VII-56/2020/5330/A dated 15th June, 2023***, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam Judicial Service to attend 1 (one) day "Refresher Training Programme" on "(i) Preliminary Decree and Final Decree: Issues and Challenges & (ii) Suit Valuation and Court Fee" scheduled to be held on **24-06-2023 from 10:00 a.m. to 03:30 p.m.** at the Judicial Academy, Assam.

SL. No	Name	Designation & Place of Posting
1.	Shri Anurup Bordoloi	Munsiff No. 1, Kamrup (M)
2.	Shri Sailen Buragohain	Munsiff No. 2, Kamrup (M)
3.	Smti Dikshya Rani Dutta	Munsiff No. 3 cum JMFC, Kamrup (M)
4.	Smti. Bhashyarima Bhuyan	Munsiff No. 4 cum JMFC, Kamrup (M)
5.	Smti Mon Mayuri Gogoi	Munsiff cum JMFC, Rangia, Kamrup
6.	Smti Sukanya Gogoi	Munsiff cum JMFC, Darrang
7.	Dr. Nabanita Kalita	Munsiff No. 1 cum JMFC, Nalbari
8.	Shri Dharendra Newar	Munsiff No. 2 cum JMFC, Nalbari
9.	Shri Siddhartha Bora	Munsiff cum JMFC, Tihu
10.	Smti Mayurakshi Roy Medhi	Munsiff cum JMFC, Nazira

The nominated Officers are requested to report at the venue (**Judicial Academy, Assam**) on **24-06-2023 at 09:30 A.M.** for the aforesaid training programme.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.VII-56/2020/5564-5576/A **Dated: 20-06-2023**
Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judges,
Kamrup / Kamrup (M) / Nalbari / Darrang / Sivasagar

(He/She is requested to inform all the nominated Judicial Officers under his/her control to attend the training accordingly)

6. The Chief Judicial Magistrate,
Kamrup / Kamrup (M) / Nalbari / Darrang / Sivasagar

(He/She is requested to inform all the nominated Judicial Officers under his/her control to attend the training accordingly)

7. The nominated Judicial Officers.
 - a. The nominated officers are requested to submit their queries/question on the topics scheduled to be taken up in the training programme beforehand latest by **22-06-2023** to the Academy by email at **judicialacademyassam@gmail.com**
 - b. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **22-06-2023** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- c. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.
8. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).
9. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Talwar
20.06.23

REGISTRAR (JUDICIAL)